

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-715(ND)/2020

IN THE MATTER OF:

Bareilly Highway Projects Pvt. Ltd.

.... Applicant/petitioner

Order under Section 10 of IBC, 2016

Order delivered on 14.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Salman Khurshid, Sr. Advocate with Mr.
Apoorv Agarwal, Ms. Shama Usmaini, Mr.
Rishabh Pant, Ms. Aadya Mishra for the
Objectors

ORDER

List on 18.01.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.12.2020
Aarti Makker